

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.08.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Dismissal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 219/2026 For Stay IA No. 616/2026 (With Defects) (Interim Order)	The Sub Registrar, Neelankarai Vs Ebenezar Inbaraj Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Mr. P Sathish	Mr. B Thilak Narayanan

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 370/2026 For Stay IA No. 1050/2026 For Urgent Hearing IA No. 1051/2026 For Condone Delay IA No. 1052/2026	MS Ravi Prasad Suspended Director / Member of the Suspended Board of Directors and shareholder of Divya Infra Properties Pvt Ltd Vs Venkataswamappa Raghu, SRA of Divya Infra Properties Pvt Ltd & 4 Ors.	Mr. Murugesh Ramiah	
3.	Comp App (AT) (CH) (Ins) No. 374/2026 For Stay IA No. 1069/2026 For Condone Delay IA No. 1070/2026	Prashanth Boorugu Vs State Bank of India & Anr.	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
4.	Comp App (AT) (CH) (Ins) No. 375/2026 For Stay IA No. 1071/2026 For Condone Delay IA No. 1072/2026	Sarita Boorugu Vs State Bank of India & Anr.	Ms. Aakanksha Nehra	Mr. ML Ganesh For Caveator
5.	Comp App (AT) (CH) (Ins) No. 314/2026 For Exemption IA No. 904 & 905/2026 For Stay IA No. 906/2026	Canopy Classic Welfare Association Vs Canopy Estates Pvt Ltd through RP, Girish Kambadaraya	Mr. Suresh Pandurangan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 469/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran
7.	IA No. 1569/2025 (For Additional Docs) in Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 (Interim Order)	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan R1
8.	IA No. 858/2026 (For Additional Docs) in Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
9.	IA No. 859/2026 (For Additional Docs) in Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr. Ramasubramaniam Raja	Mr. K Manivannan R1 Ms. Deepika Murali R9 R10 R13
10.	IA No. 299/2026 (For Condone Delay) IA No. 431/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2
11.	IA No. 301/2026 (For Condone Delay) IA No. 432/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd., Rep by RP Murali Prasad Nalam & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. Ashwin Shanbhag R2
13.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd & Anr.	Mr. Mayan H Jain	Mr. Ashwin Shanbhag R2
14.	Comp App (AT) (CH) (Ins) No. 276/2026 For Exemption IA No. 781/2026 For Stay IA No. 782/2026 For Urgent Hearing IA No. 953/2026	Idulupati Srinivasa Rao Director (Suspended Powers) of ISR Infra Pvt Ltd Vs Kalvakolanu Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd & 2 Ors.	Mr. Bendi Raviteja	Mr. R Sugumaran R2
B. Without Interim Order				
15.	Comp App (AT) (CH) (Ins) No. 590/2025 For Stay IA No. 395/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors	Mr. K Gowtham Kumar	
16.	Comp App (AT) (CH) No. 41/2026	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	Mr. CV Shailandhran R1-R4

For Hearing (Part Heard)

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025 To Vacate Stay IA No. 982/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albanyess

18.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025 To Vacate Stay IA No. 983/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
B. Without Interim Order				
19.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026 Part-Heard	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. R Vidhya Shankar R2-R4 R6

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
B. Without Interim Order				
21.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Mr. K. Ezhumalai (Vakalat not filed)	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1,R5
22.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
23.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhwani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
24.	Comp App (AT) (CH) No. 60/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan

25.	Comp App (AT) (CH) No. 62/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H Karthik Seshadri	Mr. AR Ramanathan
26.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
27.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Techs Ltd & 2 Ors Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr. R Imayavaramban
28.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad PCS
29.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks& Resorts Ltd & 5 Ors	Mr. TK Bhaskar	Mr. Vinod PV Ms. Reetha D - R1

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443 & 986/2026 To implead IA No. 1058/2026 To Vacate Stay IA No. 812/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2
32.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T&R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1 Mr. Peri Rama Krishna R2

33.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	Mr. PJ Rishikesh R1
34.	Comp App (AT) (CH) No. 39/2026 For Stay IA No. 533/2026	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr	Mr. Atul Madhavan	Mr. I, Parameshwar G Bhat, PCS - R1 Mr. Pravin Rathinam R2
B. Without Interim Order				
35.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2
36.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge
37.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
38.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
39.	Comp App (AT) (CH) (Ins) No. 507/2025	G Chandrababu, Sree Dhanya Constructions Vs Pankaj Srivasthava Liquidator of Empee Sugars and Chemicals Limited	Mr. AG Girish Kumar	Mr. Y Suryanarayana
40.	Comp App (AT) (CH) (Ins) No. 103/2026 For Stay IA No. 310/2026	Kalyani Steels Ltd Vs Southern Power Distribution Company of TG Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Adithya Reddy R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in